

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI

ORDER

The following transfer and posting orders are hereby made with immediate effect:

S.No.	Name of the Officials	From	To
1.	Sh. Saryender Kumar, JJA (EC: 87099529)	JJA in the Copying Agency, South, Saket Courts, New Delhi.	JJA in the Judges' Library, South, Saket Court, New Delhi. (exclusively for Bar Reference Library)
2.	Sh. Rakesh Sharma, JJA (EC: 84455085)	JJA in the Copying Agency, South, Saket Courts, New Delhi.	Asst. Ahlmed in the court of Sh. Sunil Gupta, ASJ-05, South, Saket Courts, New Delhi
3.	Ms. Manju Pal, JA (EC: 33217512)	Asst. Ahlmed in the court of Sh. Sunil Gupta, ASJ-06, South, Saket Courts, New Delhi	JJA in the Copying Agency, South, Saket Courts, New Delhi.
4.	Sh. Dinesh Kumar Nimeswar, JJA (EC: 58718544)	JJA in the Copying Agency, South, Saket Courts, New Delhi.	Asst. Ahlmed in the court of Sh. Chander Jit Singh, ADJ-05, South, Saket Courts, New Delhi
5.	Sh. Dinesh Kumar, JJA (EC: 33432137)	Asst. Ahlmed in the court of Sh. Chander Jit Singh, ADJ-05, South, Saket Courts, New Delhi	JJA in the Copying Agency, South, Saket Courts, New Delhi.

Note:

1. Aforementioned officials are hereby "Stand Relieved", with immediate effect, from their respective place of postings with further direction to join their transferee stations forthwith.
2. Sh. Nikhil Kumar, JJA (EC: 40301285), JJA/Assistant Ahlmed in the court of Ms. Rajar Goyal, JSCC-ASCJ-GJ, South is hereby directed to look after the work of Asst. Ahlmed in the court of Ms. Neha Priya, ACJ/CCHARC, South, Saket Courts, New Delhi till further order, in addition to his present assignments.
3. Non-compliance of transfer order or immediately proceeding on leave shall be viewed seriously.



(Narettam Kaushal)

Principal District & Sessions Judge (South)
Saket Courts, New Delhi

No. Adms.II/DJ-(S)/P&T/SD/23/ 4541-4613

Dated, New Delhi the 09/02/2023

Copy forwarded for information and necessary actions-

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
2. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
3. The Officer-in-Charge(s) concerned.
4. The Officer-in-Charge, Computer Branch, South District.
5. The Drawing and Disbursing Officer, South District.
6. The AOJ (Administration), HQs, Tis Hazari, Delhi.
7. Website Committee, HQs, Tis Hazari, Delhi.
8. The PRO, South District.
9. Dealing Official / LAYERS Seat, Administration Branch-I, Tis Hazari Courts, Delhi.
10. Dealing Official, R&I Branch, South District for uploading on LAYERS.
11. Officials concerned.
12. Guard File.



(Narettam Kaushal)

Principal District & Sessions Judge (South)
Saket Courts, New Delhi

